

DIVISION BENCH  
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/37(KB)2024  
IA(I.B.C)/739(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>CANARA BANK VS GUPTA POWER INFRASTRUCTURE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances via video conference/physically**

Mr. Supriyo Ranjan Mahapatra, Adv. ] For the Financial Creditor  
Mr. Kishwar Rahaman, Adv. ]

**ORDER**

1. Ld. Counsel for the Financial Creditor Present.
2. Reply to the IA as well as main CP be filed within two weeks.
3. Post this matter with connected IA for argument on **25/07/2024**.
4. It is made clear that no further adjournment would be granted in the matter.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**